

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1271
ANSWERED ON 09.02.2023

INTERNATIONAL SOLAR ALLIANCE

1271. SHRI RAM MOHAN NAIDU KINJARAPU
SHRI JAYADEV GALLA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Whether India, through International Solar Alliance, has helped other members procure technologies / equipment to deploy solar solutions;
- (b) if so, the details of the countries along with the nature of assistance provided therein;
- (c) if not, the reasons therefor;
- (d) whether the Government has conducted any study to ascertain the impact of such assistance on the energy security of such countries; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (e) International Solar Alliance (ISA) is the first inter-governmental treaty based International body headquartered in India.

The ISA Assembly is the apex body that takes every decision regarding its functioning, including the approval of its budget. India has been elected as the President of the International Solar Alliance (ISA) Assembly for the third consecutive time during the 5th Assembly meeting held on 18th October, 2022. As the President of ISA Assembly, India also chairs the Standing Committee of ISA, which, *inter-alia*, facilitates consultations and cooperation among its members.

ISA has no membership fee and is entirely dependent on the voluntary contribution from its members to implement its programme. India has provided a total financial contribution of Rs. 175 crore to ISA for creating corpus, building infrastructure and recurring expenditure over 5-year duration from 2016-17 to 2020-21. Another tranche of Rs. 100 crore/year for three years as assistance has been approved for the period 2022-23 to 2024-25. Several Indian PSUs have also made financial contribution to ISA, amounting to an aggregate of approx. Rs. 110 crore.

ISA has launched 9 support programmes for the development and deployment of renewable energy across its members. India, as a member of ISA Assembly, makes interventions in preparation of agenda items for the Assembly, which, *inter-alia*, benefits member countries. This ensures the development and deployment of cost-effective and transformational energy solutions powered by the sun to help member countries develop low-carbon growth trajectories, with particular focus on delivering impact in countries categorized as Least Developed Countries (LDCs) and the Small Island Developing States (SIDS).

An Action Taken Report on the guidance provided by the ISA Assembly is presented in every Assembly meeting for the consideration and approval of the Assembly of the ISA, thereby, closely monitoring and evaluating the ongoing programmes of ISA.
